

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURINDRA PAL SINGH) : (a) and (b) The busts taken away from the Samadhi of martyr Bhagat Singh by the Pakistan Armed Forces during the December, 1971 conflict have been handed over to us by the Government of Pakistan on 22nd April, 1974.

Rehabilitation of refugees in Meghalaya

196. SHRI JAIRAMDAS DAULAT RAM : Will the Minister of SUPPLY AND REHABILITATION be pleased to state :

(a) whether Government have recently sanctioned sixty lakh rupees for rehabilitation of refugees from erstwhile East Pakistan now living in Meghalaya.

(b) whether the refugees came over to India during the last Indo-Pak conflict or after that and what is the number in each case :

(c) what facilities are being given to them; and

(d) what is the national status of these refugees ?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKAT SWAMY):

(a) No, Sir. An amount of Rs 6,07,500 was sanctioned to the Government of Meghalaya in March, 1974 for resettlement of 162 new migrant camp families in small trade.

(b) These families came to India before the last Indo-Pak conflict.

(c) They are to be resettled as small trade families by grant of housing and business loans.

(d) These families are to be considered for Indian Citizenship as and when they apply for it.

Finding of Officers team on working of Steel Plants

197. SHRI BIPIN PAL DAS :
DR V.A. SEYID MUHAMMAD:
SHRI NABIN CHANDRA
BURAGOHAİN:
SHRI QASIM ALI ABID :
SHRI K.B. CHETTRI :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that the senior Government officers who made an on-the-spot study of the working of certain steel plants have expressed the view that some political party is actually trying to sabotage production at various plants both in the public and in private sector; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) : (a) No, Sir.

(b) Does not arise.

MOTIONS FOR ELECTION OF DEPUTY CHAIRMAN

MR. CHAIRMAN : There are five Motions for the election of the Deputy Chairman of the Rajya Sabha. The Members who have given notices may now move them one by one and in each case the Motion will also be seconded by a seconder.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) : Sir, with your kind permission, I beg to move the following Motion :

1. "That Shri Godey Murahari be chosen as the Deputy Chairman of the Rajya Sabha."

SHRI VITHAL GADGIL (Maharashtra) : Sir, I second the Motion.

पंडित भवानो प्रसाद तिवारी (मध्य प्रदेश) . श्रीमन्, मैं प्रस्ताव करता हूँ कि —

"श्री गोड़े मुराहरि को राज्य सभा का उपसभापति निर्वाचित किया जाये ।"

SHRI M. ANANDAM (Andhra Pradesh) : Sir, I second the Motion.

(Hon. Members Shri N.H. Kumbhare, Dr. Z. A. Ahmad and Shri Yashpal Kapur were absent.)

The question were proposed.

Mr. CHAIRMAN : I shall first put the Motion moved by Shri Om Mehta and seconded by Shri Vithal Gadgil to vote.

The question is :

"That shri Godey Murahari be chosen as the Deputy Chairman of the Rajya Sabha."

The motion was adopted.